

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2927  
ANSWERED ON:18.08.2004  
FUNDS TO NGOS ENGAGED IN HEALTH CARE SCHEMES  
Barad Shri Jashubhai Dhanabhai

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government provides funds to the voluntary organizations engaged in Family Welfare Programmes and Rural Health Care Schemes;
- (b) if so, the total aid/assistance provided by the Government to different NGOs in Andhra Pradesh and Gujarat during each of the last three years;
- (c) whether the Government has appointed any agency to monitor proper utilization of funds by these NGOs;
- (d) if so, the details thereof;
- (e) the details of the NGOs found defaulters; and
- (f) the steps taken by the Government to ensure proper utilization of funds so allocated for this purpose?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) : The Government provides funds to the Voluntary Organization engaged in Family Welfare Programmes.
- (b) : The list is at annexure-I.
- (c) & (d):A panel of evaluation agencies have been approved by the Department of Family Welfare to carry out the appraisal/evaluation of NGOs is annexed-II. The NGOs are evaluated on completion of 1st year and 3rd year of the project. Under the Scheme for Support to Gender Issues (SGI) for which financial assistance was provided by UNFPA, the financial assistance was routed through an identified NGO called Monitoring NGO while the project was implemented through an Implementing NGO. The Monitoring NGO supervised and monitored the implementation of the project.
- (e) & (f): The list of NGOs against whom complaints have recently been received and action taken in this regard is at Annexure-III. The NGOs black listed during the last three years is at annexure-IV.